

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:2231
ANSWERED ON:11.03.2013
TRANSPARENCY IN SELECTING PLAYERS
Singh Smt. Meena

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has taken note of the poor performance of players during the last one year in various sports events;
- (b) if so, the reaction of the Government in this regard;
- (c) whether the Government has reviewed the policy for Indian Sports Federations to set up transparency in selecting good players without discrimination and nepotism;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

- (a) & (b): It is not true that performance of our players has been poor during the last one year. In fact, there has been perceptible improvement in the country's performance in international sports events as is evident from the record 6 medals won by Indian sportspersons in London Olympics- 2012. In order to further improve the standard of sports in the country, the Government has been taking initiatives and implementing schemes for strengthening sports facilities and providing better training and coaching, etc.
- (c) to (e): National Sports Federations are primarily responsible for judicious selection of sportspersons for participation in major international events based on merit. The Ministry of Youth Affairs & Sports is not involved in the selection process. However, Government appoints a Government observer for each discipline, who is associated with the activities of the concerned National Sports Federation.